



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**The Goa Appropriation (Vote on Account)
Bill, 2013**

(Bill No. 5 of 2013)

(To be introduced in the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PORVORIM
MARCH, 2013

The Goa Appropriation (Vote on Account) Bill, 2013

(Bill No. 5 of 2013)

A

BILL

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 2013-14.

Be it enacted by the Legislative Assembly of Goa in the Sixty-fourth Year of the Republic of India, as follows:—

1. *Short title.*— This Act may be called the Goa Appropriation (Vote on Account) Act, 2013.

2. *Withdrawal of Rs. 2513,30,99,000/- from and out of the Consolidated Fund of the State of Goa for the financial year 2013-14.*— From and out of the Consolidated Fund of the State of Goa, there may be paid and applied sums not exceeding those specified in column (5) of the Schedule to this Act amounting in the aggregate to the sums of two thousand five hundred thirteen crore thirty lakh and ninety nine thousand rupees towards defraying the several charges which will come in the course of payment during the financial year 2013-14 in respect of the services and purposes specified in column (2) of the said Schedule.

3. *Appropriation.*— The sums authorised to be paid from and out of the Consolidated Fund of the State of Goa under this Act, shall be appropriated for the services and purposes expressed in the Schedule to this Act in relation to the said financial year.

SCHEDULE

(See sections 2 and 3) (Rs. in lakhs)

Demand No.	Services and purposes	Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund of the State of Goa	Total
(1)	(2)	(3)	(4)	(5)
01	Legislature Secretariat	432.75	17.25	450.00
A1	Raj Bhavan (Charged)	—	123.25	123.25
02	General Administration and Co-ordination	1420.98	—	1420.98
03	District and Sessions Court, North Goa	341.00	—	341.00
04	District and Sessions Court, South Goa	347.50	—	347.50
05	Prosecution	115.25	—	115.25
06	Election Office	83.00	—	83.00
07	Settlement and Land Records	254.83	—	254.83
08	Treasury and Accounts Administration, North Goa	13335.82	—	13335.82
09	Treasury and Accounts Administration, South Goa	89.25	—	89.25
A2	Debt Services (Charged)	—	31159.72	31159.72
10	Notary Services	177.50	—	177.50

(Rs. in lakhs)

(1)	(2)	(3)	(4)	(5)
11	Excise	377.50	—	377.50
12	Commercial Taxes	660.75	—	660.75
13	Transport	5114.18	—	5114.18
A3	Goa Public Service Commission (Charged)	—	61.63	61.63
14	Goa Sadan	100.00	—	100.00
15	Collectorate, North Goa	505.00	—	505.00
16	Collectorate, South Goa	1125.00	—	1125.00
17	Police	6908.80	—	6908.80
18	Jails	549.00	—	549.00
19	Industries, Trade and Commerce	1697.31	—	1697.31
20	Printing and Stationery	302.50	—	302.50
21	Public Works	23442.48	—	23442.48
22	Vigilance	131.38	—	131.38
23	Home	151.25	—	151.25
25	Home Guards and Civil Defence	387.50	—	387.50
26	Fire and Emergency Services	927.98	0.50	928.48
27	Official Language	170.25	—	170.25

(Rs. in lakhs)

(1)	(2)	(3)	(4)	(5)
28	Administrative Tribunal	51.13	—	51.13
29	Public Grievances	25.00	—	25.00
30	Small Savings & Lotteries	269.75	—	269.75
31	Panchayats	3635.25	—	3635.25
32	Finance	8462.50	—	8462.50
33	Revenue	648.25	—	648.25
34	School Education	21676.04	—	21676.04
35	Higher Education	4339.50	—	4339.50
36	Technical Education	607.22	—	607.22
37	Government Polytechnic, Panaji	436.75	—	436.75
38	Government Polytechnic, Bicholim	211.45	—	211.45
39	Government Polytechnic, Curchorem	114.66	—	114.66
40	Goa College of Engineering	964.82	—	964.82
41	Goa Architecture College	134.00	—	134.00
42	Sports & Youth Affairs	5018.81	—	5018.81
43	Art and Culture	2918.94	—	2918.94
44	Goa College of Art	162.00	—	162.00
45	Archives and Archaeology	500.00	—	500.00

(Rs. in lakhs)

(1)	(2)	(3)	(4)	(5)
46	Museum	107.50	—	107.50
47	Goa Medical College	4609.43	—	4609.43
48	Health Services	6500.00	—	6500.00
49	Institute of Psychiatry and Human Behaviour	450.93	—	450.93
50	Goa College of Pharmacy	308.29	—	308.29
51	Goa Dental College	632.75	—	632.75
52	Labour	941.95	—	941.95
53	Foods and Drugs Administration	304.25	—	304.25
54	Town and Country Planning	435.76	—	435.76
55	Municipal Administration	4812.93	—	4812.93
56	Information and Publicity	626.08	—	626.08
57	Social Welfare	5965.25	—	5965.25
58	Women and Child Development	5704.04	—	5704.04
59	Factories and Boilers	100.73	—	100.73
60	Employment	495.00	—	495.00
61	Craftsmen Training	1437.18	—	1437.18
62	Law	624.36	—	624.36
63	Rajya Sainik Board	41.50	—	41.50
64	Agriculture	4233.36	—	4233.36

(1)	(2)	(3)	(4)	(Rs. in lakhs) (5)
65	Animal Husbandry and Veterinary Services	2460.51	—	2460.51
66	Fisheries	1545.88	—	1545.88
67	Ports Administration	556.30	—	556.30
68	Forests	1322.58	—	1322.58
70	Civil Supplies	1926.61	—	1926.61
71	Co-operation	705.45	—	705.45
72	Science, Technology and Environment	373.54	—	373.54
73	State Election Commission	80.00	—	80.00
74	Water Resources	9118.75	—	9118.75
75	Planning, Statistics and Evaluation	760.00	—	760.00
76	Electricity	35271.00	—	35271.00
77	River Navigation	739.68	—	739.68
78	Tourism	3849.25	—	3849.25
79	Goa Gazetteer	12.00	—	12.00
80	Legal Metrology	107.09	—	107.09
81	Department of Tribal Welfare	6749.49	—	6749.49
82	Information Technology	1700.00	—	1700.00
83	Mines	3750.93	—	3750.93
84	Airport	1283.50	—	1283.50
TOTAL		219968.64	31362.35	251330.99

Statement of Objects and Reasons

This Bill is introduced in pursuance of Article 206 (1) of the Constitution of India to provide for the appropriation out of the Consolidated Fund of the State of Goa, of the moneys required to meet the expenditure charged on the Consolidated Fund of the State of Goa and the grants made in advance by the Goa Legislative Assembly in respect of the estimated expenditure of the Government of Goa for three months i.e. April to June, 2013.

SHRI MANOHAR PARRIKAR
Finance Minister/Chief Minister

Porvorim, Goa
21st March, 2013.

N. B. SUBHEDAR
Secretary to the
Legislative Assembly of Goa.

Assembly Hall,
Porvorim, Goa.
21st March, 2013.

Governor's Recommendation under Article 207 of the Constitution of India

In pursuance of Article 207 of the Constitution of India, I, Bharat Vir Wanchoo, Governor of Goa, hereby recommend the introduction and consideration of the Goa Appropriation (Vote on Account) Bill, 2013, by the Legislative Assembly of Goa.